

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-561(PB)/2017

IN THE MATTER OF:

Bharat Bhushan Sharma & Ors. Applicants/petitioners
Vs.
AMR Infrastructure Limited Respondent

Order under Section 7

Order delivered on 12.01.2018

Coram:

CHIEF JUSTICE (Retd.) M.M. KUMAR
Hon'ble President

Shri R. Varadharajan
Hon'ble Member (J)

For the Applicant/petitioner: Mr. Krishnamohan K. Menon, Mr. Mohit Singh
and Mr. Dania Nayar, Advocates

For the Respondent:

ORDER

For order, see (IB)-02(PB)/2017

12.01.2018
Vineet